

SEVENTH REPORT OF THE COMMISSIONER  
FOR LINGUISTIC MINORITIES

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** Sir, I beg to lay on the Table a copy of the Seventh Report of the Commissioner for Linguistic Minorities for the period 1st January to 31st December, 1964 (Hindi version). [Placed in Library. See No. LT-6501/66].

12.05 hrs.

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

## NINETIETH REPORT

**Shri Krishnamoorthy Rao (Shimoga):** I present the Ninetieth Report of the Committee on Private Members' Bills and Resolutions.

12.05 hrs.

## PETITION

RE. ENQUIRY COMMISSION ON  
MAHARASHTRA-MYSORE BOUNDARY QUESTION

**Shri Sivamurthi Swamy (Koppal):** I beg to present a petition signed by 63 petitioners regarding the proposed One Man Commission to enquire into the boundary question between Maharashtra and Mysore.

12.05½ hrs.

## RE. RECENT RAILWAY ACCIDENTS

**Mr. Speaker:** Questions on the Statement regarding railway accidents. Are the members ready?

**Shri Nambiar (Tiruchirapalli):** We should have a two-hour discussion on this. Mere questions will not satisfy us.

**Mr. Speaker:** I have received the notice. I have yet to see. If the mem-

bers want me to postpone it till I have taken a decision....

**Shri Nambiar:** That is better.

**Mr. Speaker:** If I decide that a discussion would be held for two hours, then I would not allow any questions.

**श्री मधु लिमये (मुंगेर) :** क्या उस वक्त प्रश्न पूछने का मौका मिलेगा ?

**अध्यक्ष महोदय :** अगर उसको नामन्जूर किया तो फिर और मिल जायेगा ।

12.05¾ hrs.

## BUSINESS ADVISORY COMMITTEE

## FORTY-EIGHTH REPORT

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** I move:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 26th July, 1966."

**Mr. Speaker:** The question is:

"That this House agrees with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 26th July, 1966."

*The motion was adopted.*

12.06 hrs.

COTTON FABRICS (ADDITIONAL  
EXCISE DUTY) (REPEAL) BILL\*

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha**

\*Published in Gazette of India Extraordinary, Part II, section 2 dated 27th July, 1966.